

LOK SABHA

Tuesday, 16th November, 1954.

The Lok Sabha met at Eleven of the Clock.

[Mr. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

11.48 A.M.

PAPERS LAID ON THE TABLE

PRESIDENT'S PROCLAMATION re: ANDHRA

The Minister of Home Affairs and States (Dr. Katju): I beg to lay on the Table a copy of the Proclamation issued by the President under clause (1) of article 356 of the Constitution, assuming to himself all the functions of the Government of Andhra. [Placed in Library. See Nos. S-413/54.]

PRESIDENT'S ASSENT TO BILLS

Secretary: I lay on the Table a statement showing the Bills passed by the Houses of Parliament during the Seventh Session, 1954, and assented to by the President.

STATEMENT

1. The Indian Income-tax (Amendment) Bill, 1954.
2. The Central Excises and Salt (Amendment) Bill, 1954.
3. The Indian Tariff (Amendment) Bill, 1954.
4. The Chandernagore (Merger) Bill, 1954.

473 L.S.D.

5. The Prevention of Food Adulteration Bill, 1952.
6. The Madhya Bharat Taxes on Income (Validation) Bill, 1954.
7. The Indian Tariff (Second Amendment) Bill, 1954.
8. The Appropriation (No. 3) Bill, 1954.
9. The Taxation Laws (Extension to Jammu and Kashmir) Bill, 1954.
10. The Administration of Evacuee Property (Amendment) Bill, 1954.
11. The Special Marriage Bill, 1952.
12. The Displaced Persons (Compensation and Rehabilitation) Bill, 1954.

REPORT OF TARIFF COMMISSION ON RETENTION PRICES OF TINPLATE AND GOVERNMENT RESOLUTION AND STATEMENT THEREON

The Minister of Commerce (Sri Karmarkar): I beg to lay on the Table a copy of each of the following papers, under sub-section (2) of section 16 of the Tariff Commission Act, 1951, namely:—

- (i) Report of the Tariff Commission on the review of the retention prices of tinplate produced by the Tinplate Company of India Limited, 1954;
- (ii) Ministry of Commerce and Industry Resolution No. S (A)-2(132)/54, dated the 23rd October, 1954; and
- (iii) Statement under the proviso to section 16(2) of the Tariff